

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 105 OF 2013

M/S SHYAM BIRI WORKS LTD.

...APPELLANT

VERSUS

COMMISSIONER OF TRADE TAX U.P.

...RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before Ld. Registrar Court on 01st October, 2015 when the following order was passed:-

"Four weeks time, as last chance is given to the learned counsel for the appellant to comply with the terms of the order dated 24.7.2015 of this Court.

List the matter again on 11.12.2015."

It is submitted that Counsel for the Appellant has not filed Affidavit of Valuation so far.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 09TH DAY OF DECEMBER, 2015.

ASSISTANT REGISTRAR

Copy to :-

Dr. Kailash Chand, Advocate.

Mr. Vinay Garg, Advocate.

ASSISTANT REGISTRAR